

**IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF VASAN HEALTH CARE PRIVATE LIMITED**

CIN :U85110TN2007PTC064072

Date of commencement of CIRP: 03rd October 2019

**LIST OF CREDITORS**

Summary as on 31st August 2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

**List of operational creditors (Workmen)**

Annexure - 5(NIL)

Amount in Rs

SI NO	Name of authorised representative, if any	Name of work man	Details of Claim Received		Details of Claim Admitted					Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Amount Covered by gurantee	Whether Related Party ?						% of Voting Share in COC, if applicable
	NIL														

